

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

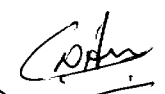

IA 163 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020**

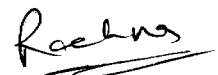
Name of the Company: Kuldeep Verma RP of K S Oils Ltd
V/s
Ramesh Chandra Garg & Ors

Section of the Companies Act : Section Sec 66 r.w 60(5)(a) & 25(2)(j) of IBC of Companies Act,

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nitish Chaturvedi	Adv.	Petitioner.	
2.	Hamesh Naidu	Adv.	For RP.	

Natasha Sheema Shah

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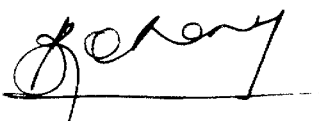


ORDER

The Parties are represented through their respective Counsel(s).

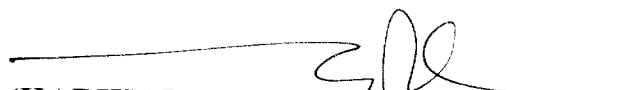
In view of the order passed in IA 2 of 2020 in TP 60 of 2019 [IA 165 of 2018 in CP(IB) 32 of 2017] the matter is adjourned.

List the matter on 23.01.2020



**(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)**

Dated this the 3rd day of January, 2020


**(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)**